

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
STARRED QUESTION NO. \*151**

**TO BE ANSWERED ON THE 06<sup>TH</sup> MARCH, 2018 /PHALGUNA 15, 1939 (SAKA)**

**CYCLONE OCKHI**

**\*151. SHRI MULLAPPALLY RAMACHANDRAN:  
SHRI ANTO ANTONY:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has any data regarding the number of people who died and those went missing due to cyclone Ockhi;**

**(b) if so, the details thereof, State and category-wise;**

**(c) whether the Government has considered the requests for providing Central financial assistance from the affected States including Kerala for extending relief measures to the victims of Ockhi cyclone; and**

**(d) if so, the details thereof along with the details of central assistance provided to the States, State-wise?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) to (d): A Statement is laid on the Table of the House.**

**Statement referred to in reply to Lok Sabha Starred Question No. \*151 dated 06<sup>th</sup> March, 2018.**

**(a) to (d): As per the information received from the State Governments and UT of Lakshadweep, the details of reported losses are given as under:-**

**(As on 27.02.2018)**

<b>State/ UT</b>	<b>Human lives lost</b>	<b>Reported missing</b>
<b>Kerala</b>	<b>60</b>	<b>102 *</b>
<b>Tamil Nadu</b>	<b>42</b>	<b>191 @</b>
<b>Lakshadweep</b>	<b>Nil</b>	<b>Nil</b>

**\* These persons have been construed as dead by State Government.**

**@ Of these 161 persons have been construed as dead by State Government.**

**In order to support the affected people of the State Governments of Kerala and Tamil Nadu, after the cyclone 'Ockhi' the Government of India has released assistance of Rs. 280.50 crore to Tamil Nadu and Rs. 76.50 crore to Kerala from State Disaster Response Fund (SDRF) on 8<sup>th</sup> December 2017 and 11<sup>th</sup> December 2017 respectively, for immediate relief measures. Further, the Government of India has released, on account basis, an amount of Rs. 133 crore each from National Disaster Response Fund (NDRF) to Government of Kerala and Tamil Nadu.**

**Similarly, an amount of Rs. 15 crore was sanctioned on account basis to UT of Lakshadweep on 4<sup>th</sup> January 2018 for relief measures to the victims of Ockhi cyclone.**

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**Further, the Government of India also extended full logistics support including deployment of Indian Navy ships, Coast Guard ships, IAF helicopters & aero planes, Coast Guard helicopters, Navy & Coast Guard personnel and Teams of National Disaster Response Force (NDRF) along with necessary rescue equipments for immediate rescue, search and relief measures to the victims of Ockhi cyclone.**

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